## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 152/252/HDB/2017
NAME OF THE COMPANY	Events now Private Limited
NAME OF THE PETITIONER(S)	Events now Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B.V. PAPARAO 60 DV. K. LOKShuz Nosasimha	Advosaba	9848658189	10/0
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

## **ORDER**

Heard Mr.B.V.Papa Rao, for Mr.K.Lakshmi Narasimha, Learned Counsel for the Petitioner. RoC report still awaited. Post the case on 13.03.2018.

Member (Tech)

Member (Judl)

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